

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016
Name of the corporate debtor: Acasia Teleservices Private Limited; Date of commencement of liquidation: 11th February' 2019
List of stakeholders as on: 19th March' 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	European Projects & Aviation Limited	ATPL/06	05-03-2019	75,18,637	75,18,637	Operational Creditor	0	Yes	0	0.29	0	0	0	0	No attachment
2	GTL Limited	ATPL/07	05-03-2019	97,15,41,848	97,15,41,848	Operational Creditor	0	Yes	0	37.03	0	0	0	0	No attachment
3	GTL Infrastructure Limited	ATPL/08	13-03-2019	1,63,20,02,496	1,63,20,02,496	Operational Creditor	0	Yes	0	62.21	0	0	0	0	No attachment
4	Spruce Trading Private Limited	ATPL/09	12-03-2019	61,02,000	61,02,000	Operational Creditor	0	Yes	0	0.23	0	0	0	0	No attachment